## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CA-(CAA)-84(ND)/2017

I	N	Th	1E	MA	TTE	RC	F:

M/s. Aradhana Plaza (P) Limited

...... PETITIONER

Vs.

Madhu Viniyog (P) Limited

... RESPONDENT

SECTION:

**Under Section 230-232** 

Order delivered on 08.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Manoj, Practicing Co. Secretary

For the Respondent

: =

**ORDER** 

Order reserved.

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit 08.8.2017